

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 8038/2023

GREATER NOIDA INDUSTRIAL DEVELOPMENT
AUTHORITY & ORS.

Petitioner(s)

VERSUS

M/S GAURSONS INDIA LTD & ANR.

Respondent(s)

(default on part of counsel for the petitioner

IA No. 61949/2023 - CONDONATION OF DELAY IN FILING

IA No. 61950/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 61952/2023 - EXEMPTION FROM FILING O.T.)

Date : 10-07-2023 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DIPANKAR DATTA
[IN CHAMBERS]

For Petitioner(s) Mr. Ravindra Kumar, Sr. Adv.
Mr. Binay Kumar Das, AOR
Ms. Priyanka Das, Adv.
Ms. Neha Das, Adv.

For Respondent(s) Mr. Mohit Yadav, Adv.
Mr. Deepak Dahiya, Adv.
Mr. Anil Kumar Gulati, Adv.
Mr. Nur Tandon, Adv.
Mr. Abhishek Kuma, Adv.
Mr. Sachin Sharma, Adv.

Mr. Subhasish Bhowmick, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. Learned counsel for the petitioner(s) prays for and is granted time till 21st July, 2023 to file requisite proof of service on the respondent no. 1.
2. Fresh vakalatnama, said to have been filed yesterday by Mr. Sachin Sharma, AoR, shall be taken on record.
3. List thereafter.

(RASHMI DHYANI PANT)
COURT MASTER (SH)

(MATHEW ABRAHAM)
COURT MASTER (NSH)